GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2194 ANSWERED ON:05.12.2014 IMPORT DUTY ON DRIP IRRIGATION MATERIALS Patil Shri Sanjay(Kaka) Ramchandra

Will the Minister of FINANCE be pleased to state:

- (a) the rate of duty imposed on the import of materials/equipment which are required for drip irrigation in the country at present itemwise;
- (b) whether the Government proposes to waive import duty on drip irrigation materials, equipments to encourage farmers to use drip irrigation; and
- (c) if so, the details thereof?

Answer

MINISTER OF FINANCE (SHRI ARUN JAITLEY)

- (a): Sprinklers and drip irrigation systems for agricultural and horticultural purposes and micro irrigation equipment attract basic customs duty (BCD) of 5%.
- (b): There is no such proposal to waive basic customs duty on drip irrigation systems.
- (c): Does not arise in view of reply to part (b) above.